

GEI Industrial Systems Limited

List of Unsecured Financial Creditors as on 20th July, 2017 un
(Status as on 7.12.2020)

Sl. No.	Name of the creditor	Amount claimed (Rs.)	Amount admitted (Rs.)
1	IDBI Bank Ltd.	290,900,000	290,900,000
2	(a) Citibank N.A.	629,818,228	629,818,228
	(b) Citibank N.A.	254,001,110	254,001,110
3	IFCI Factors Ltd.	290,538,623	264,848,416
4	SBI Global Factors Ltd.	257,034,092	257,034,092
5	Khialdas Constructions	8,850,000	7,500,000
6	Chemtrols Industries Pvt. Ltd.	59,100,000	59,100,000
7	Rasoi Limited	5,717,615	5,717,615
8	Bombay Gas Company Ltd.	16,821,961	16,821,961
9	Dhoot Industrial Finance Ltd.	16,138,218	16,138,218
10	Vibhore Trading & Finance Private Limited	5,364,990	5,364,990
11	The Hongkong and Shanghai Banking Corporation Limited	59,993,131	59,825,502
12	Excelsior Business Link Ltd.	3,554,643	3,478,037
13	Kothari Investment & Industries Pvt. Ltd.	4,177,740	4,177,740
14	Vishnuhari Investments & Properties Ltd.	841,300	841,300
15	Streamline Shipping Company Private Ltd.	949,207	949,207

16	Deligent Road Carriers Ltd.	14,375,455	10,317,845
17	Union Bank of India	378,970,266	-
18	M. P. Financial Corpor	151,900,000	-
19	Saraswat Co-operative	215,900,000	-
20	GEI Industrial Systems Employee Co-op Credit Society	5,365,393	-
	TOTAL	2,670,311,972	1,886,834,261

der Regulation 13(1) of IBBI (CIRP) Regulations

Security interest
Claim under Corporate Guarantee extended by GEI Industrial Systems Ltd. for the outstanding dues of GEI Power Ltd. - Unsecured
Unsecured loan, personal guarantees of Mr. C.E. Fernandes, Mrs. Everlyn Fernandes and Mr. Bernard John. Also, MP High Court directed repayment vide order dt. 28.9.2015
Claim under Corporate Guarantee extended by GEI Industrial Systems Ltd. for the outstanding dues of GEI Power Ltd. - Unsecured
Assignment of receivables, Personal Guarantee executed by Mr. C.E. Fernandes & Repayment cheques
Assignment of receivables, personal guarantees of Mr. C.E. Fernandes and Mr. Panna Lal Mundhra
None
None
Unsecured loan. MP High Court order dt. 28.9.2015 directing repayment
Unsecured
Unsecured. MP High Court directed repayment vide order dt. 28.9.2015
Unsecured. MP High Court directed repayment vide order dt. 28.9.2015
Unsecured - Personal Guarantees of Mr. C. E. Fernandez, Mrs. Everlyn Fernandez and Mr. Bernard John. Also, MP High Court directed repayment vide order dt. 28.9.2015
Unsecured - Bombay City Civil Court Judgment dt. 19.8.2015 directing repayment
Unsecured
Unsecured
Unsecured - Decree order passed by The Bombay City Civil Court on 8.7.2015

Unsecured - Decree order passed by The Bombay City Civil Court on 5.8.2015
Claim under corporate guarantee extended by GEI in respect of financial assistance to GEI Power Ltd.
Claim under corporate guarantee extended by GEI in respect of financial assistance to GEI Power Ltd.
Claim under corporate guarantee extended by GEI in respect of financial assistance to GEI Power Ltd.
Due from GEI